

**Central Administrative Tribunal
Madras Bench**

OA/310/00280/2021

Dated the 13th day of April Two Thousand Twenty One

P R E S E N T
Hon'ble Mr.S.N.Terdal, Member(J)
&
Hon'ble Mr.C.V.Sankar, Member(A)

D.Sekar,
No.MTTI/174,
Safaiwala,
Block No.43, Quarters No.1,
Type-I, CPWD Quarters,
K.K.Nagar, Chennai 600 078.Applicant
By Advocate **M/s.G.Justin**

Vs.

1. The Commanding Officer,
M.T.T.I. Air Force Station,
Avadi, Chennai 600055.
2. The Estate Officer,
O/o the Estate Officer,
Shastri Bhavan, First Floor,
26, Haddows Road,
Chennai 600006.Respondents

By Advocate **Mr.M.Kishore Kumar**

ORAL ORDER
[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

None for the applicant. Counsel for the respondents present. On perusal, it is seen that neither the applicant nor the counsel for the applicant was present on the last date of hearing i.e., on 23.3.2021, which shows that the applicant is not interested in prosecuting the case.

2. Hence, this OA is dismissed for non-prosecution.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

13.04.2021

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